

(b) if so, the details thereof ;

(c) is it also a fact that China is making war preparations very quickly; and

(d) what steps Government have taken to meet the situation ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) to (d) - Government have seen reports regarding commissioning of an oil pipeline from Golmo in Tsinghai province of China to Lhasa. However, Government are not aware of any Chinese war preparations.

It is hardly necessary to add that we maintain constant vigilance on all our borders and also complete defence preparedness.

News Item "Rs. 9 Lakhs for R.S.S. from Foreign Source"

4837. SHRI C. K. CHANDRAPPAN :

SHRI JYOTIRMOY BOSU :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Prime Minister has been drawn to a news appeared in Times of India dated 27-2-1978 under the caption "Rs. 9 lakhs for R.S.S. from Foreign Source" alleged;

(b) if it is so, what is Government's reaction on it ; and

(c) whether it is a fact that this money is allotted to intensify its activities in four tribal districts of Madhya Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI DHANIK LAL MANDAL) :
(a) Yes, Sir.

(b) and (c): There is no information with the Government that the R.S.S. have received Rs. 9 lakhs from a foreign source.

12.04 hrs,

RE: CALLING ATTENTION NOTICE ETC.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Mr. Speaker, Sir, I want to make one submission. There was a calling Attention motion on tobacco prices which have crushed. Today, you can buy a quintal of tobacco for Rs. 85 on 15th of March, the Minister had given

an assurance that a certain quantity of tobacco would be purchased by Government. Although 15 days have passed, almost not an ounce of tobacco was purchased. As a result, this is the failure on the part of the Tobacco Board and the controlling Ministry, namely, the Ministry of Commerce. I would like to ask the Government to make a statement as to what they have done after 15th of March when they had given an assurance with regard to purchase of tobacco.

The tobacco growers have been deprived fifty to sixty crores of rupees this year. (Interruptions) The Indian Tobacco Company is making all the money.

MR. SPEAKER : You have said that. There is no notice about it.

SHRI JYOTIRMOY BOSU : I have given an adjournment motion.

MR. SPEAKER : Your adjournment motion has been disallowed.

SHRI JYOTIRMOY BOSU : Then in what form can I bring it on the floor of the House ?

MR. SPEAKER : When the demands for Grants of the Commerce Ministry come up, you can take up the matter. It is coming on 4th April.

SHRI JYOTIRMOY BOSU : You have rejected my adjournment motion. I would like to be guided as to in what form I can bring the matter.

MR. SPEAKER : You discuss the matter when the Demands for Grants come up.

SHRI JYOTIRMOY BOSU : I want to apprise the House that the Tobacco growers are being robbed. The tobacco which was sold for Rs. 800 per quintal last year is being sold at Rs. 85 a quintal.

MR. SPEAKER : Should you make up your absence in one day ? You have been absent for some days. Are you trying to make it up ?

SHRI JYOTIRMOY BOSU : I just want to make a submission. Your guide. Would you admit a call attention ? me. Would you admit a 377 ?

MR. SPEAKER : Yes.

SHRI JYOTIRMOY BOSU : You kindly make an observation. Why can't you allow ? One the one hand,

you say you are for the agriculturists and on the other hand, they are being exploited.

MR. SPEAKER : Why do you exploit the House ? They are being exploited. But you are now exploiting the House. That is all.

SHRI JYOTIRMOY BOSU : I will continue to exploit the House for their interest. You make an observation, You tell me, whether you will admit a call attention.

MR. SPEAKER : I have permitted a call attention. You have already taken.....

(Interruptions)

श्री राम अवधेश सिंह : (विक्रमगंज) : अध्यक्ष महोदय, मैंने कल एक नोटिस दिया था नियम 184 के अन्दर। ...

MR. SPEAKER : It will be placed before the Business Advisory Committee and it will be considered.

श्री राम अवधेश सिंह : एक मिनट मुन लीजिये। यह जो अखबारों ने बयान आज आया है बिल्कुल गुमराह करने वाला है, और वहां लगातार जो घटनायें घटी हैं विसरामपुर ...

MR. SPEAKER : There is a calling attention tomorrow.

श्री राम अवधेश सिंह : काल अटेंशन से काम नहीं चलेगा। लगातार चार घटनायें घटी हैं जलाने की, जिन्दा जलाने की, मारने की। और हमने मुख्य मंत्री को कहा है और प्रधान मंत्री जी ने मुख्य मंत्रियों को लिखा है जिस जिले के अन्दर हरिजनों पर लगातार ज्यातियां हों वहां के जिला पदाधिकारी से जवाबतलब किया जाये। रोहतास जिला पदाधिकारी के अन्दर जनवरी, फरवरी और मार्च में ऐसी घटनायें हुई हैं। इसलिये मैं सरकार का और सदन का ध्यान खींचना चाहता हूँ कि कम से कम 6 घंटे इस पर डिस्कशन हो।

83 LS—8.

अध्यक्ष महोदय : बहुत कमती हो गया 6 घंटे तो।

श्री राम अवधेश सिंह . 4 घंटे कम से कम इस पर बहस होनी चाहिए क्योंकि एक जिला पदाधिकारी के अन्दर मेरी कांस्टीट्यूएँसी में चार बार हरिजनों को जलाने, मारने की तीन महीने में घटनायें घटी हैं। यह कोई साधारण बात नहीं है। तो मैं चाहता हूँ कि इस पर फुल डिस्कशन हो और काल अटेंशन से इस पर काम नहीं चलेगा।

अध्यक्ष महोदय : देखेंगे।

PROF. P. G. MAVALANKAR (Gandhinagar) : Mr. Speaker, Sir just now you said that a calling attention will be admitted. So far so good. Now, I do not think that such matters can be disposed of merely and purely by discussions in this House. I agree with you on this point. But since the hon. Prime Minister is sitting here. I would like you to request him to tell the House as to what concrete action the Government are taking to see that such things do not happen repeatedly.

MR. SPEAKER : I do not advise anybody. I expect

PROF. P. G. MAVALANKAR : Discussions are occasionally helpful. But let the Prime Minister assure the House once for all that he will take up this matter as his personal responsibility and ensure that such assaults on the Harijans are put an end to. We want that thing to happen. We want the Prime Minister to give an assurance on that.

SHRI RAM AWADHESH SINGH :...**

MR. SPEAKER : You have already mentioned that. Don't record.

SHRI VASANT SATHE (Akola) : Sir, I want to make a submission. You will recall that, in the Business Advisory Committee, we thought of, what you described as upgrading the Home Ministry's Demands for Grants. If that had taken place, then a serious matter like this could, perhaps, be discussed at length in the discussion on the Home Ministry's Demands for Grants. That has now been put off upto 17th April. Therefore, the urgency has arisen. In Calling-Attention, we are left to out luck in the ballot

[Shri Yasant Sathe]

I have given notice, and so many others have also given notice. If we are lucky in the ballot, then it is alright. Otherwise, as has happened in the case of the incident in the Delhi University, in the ballot if the names of Members belonging to only one Party come, then you cannot help it. Then it does not get a balanced representation or expression of opinion in the House. I would, therefore, request you and also the Leader to agree with my friend to have a discussion, maybe for two hours or three hours, so that all sections of the House can express themselves. I am willing to sit after 6 O' Clock on any day. On a serious matter like this, let us have an immediate discussion, maybe tomorrow or the day after. If the Prime Minister agrees, we are willing to sit late, from 6 O' Clock to 8 O' Clock or whatever you like.

SHRI K. LAKKAPPA (Tumkur) : Sir, I would like to make two submissions. One is with respect to certain assurances given by the Minister on the Call-Attention Motion regarding tobacco growers in Karnataka and Andhra Pradesh. You may please ask the concerned Minister to come with an immediate response to the Member's request. What will happen otherwise is, the one day's delay will mean that they will sell in distress and the farmers will lose crores of rupees. It is because of this urgency, that I am drawing attention to this matter.

My second submission is this. I have read in the newspapers that the Hathi Committee's report and recommendations are going to be rejected by the Government. I would like to know, Sir, whether that progressive measure which has been recommended will be taken by the Government.

MR. SPEAKER : Today the discussion on the Demands for Grant of the Ministry of Petroleum, Chemicals and Fertilisers is coming up.

श्रीमती ग्रहिल्या पी० रांगनेकर (बम्बई उत्तर-मध्य) : अध्यक्ष महोदय, यह जो सवाल यहाँ रखा गया है, यह बहुत महत्वपूर्ण है और वह इसलिये कि महाराष्ट्र में भी हरिजनों की दो घटनाएँ हुई हैं। सब जगह यह ड्रॉ रहा है। अभी साठे साहब बोल रहे थे, (व्यवधान) मैं उनको बताना चाहती हूँ कि उनके जो होम मिनिस्टर हैं महाराष्ट्र में उनको भी जहाँ बताना पड़ेगा क्योंकि वहाँ पर एक केस

ऐसा है कि 3 महीने से एक हरिजन को उसके घर में भी नहीं जाने दिया गया है। उसके लिये कौन रिस्पॉन्सिबल है, यह सवाल जब वहाँ आयेगा तब बताया जायेगा। लेकिन हर स्टेट में यह हो रहा है, इसलिये अगर इस पर बहस नहीं करेंगे तो यह मामला बढ़ता जायेगा।

MR. SPEAKER : We have got the meeting of the Business Advisory Committee today. We will consider it.

श्रीमती ग्रहिल्या पी० रांगनेकर : अगर पार्लियामेंट इस पर चर्चा नहीं करेगी तो लोग हमसे पूछेंगे कि क्या हो रहा है, क्योंकि यह बड़ा भारी सवाल है सारे हिन्दुस्तान के लिये। (व्यवधान)

श्री उपसेन (देवरिया) : माननीय अध्यक्ष महोदय, सब का निवेदन सुन रहे हैं, मेरा भी एक निवेदन है।

श्री राम विलास पासवान (हाजीपुर) : अध्यक्ष महोदय, हमने आपसे आग्रह किया था कि एकतरफा मामला चल रहा है। कर्नाटक, आन्ध्रप्रदेश में और महाराष्ट्र में पुलिस अफसरान के सामने हरिजनों को कुएं पर पानी भरने के कारण कोड़े से पीटा गया। इस बारे में हम सब हरिजनों सदस्यों ने कालिग एटेंशन नोटिस दिया है। लेकिन अभी तक उसके लिये अवसर नहीं दिया गया है। मेरा निवेदन है कि इस विषय पर चर्चा के लिए समय दिया जाये, ताकि पूरे हिन्दुस्तान में इस प्रकार की जो घटनाएँ हो रही हैं, उन पर विचार किया जा सके।

MR. SPEAKER : Should everybody speak on the same thing ?

श्री उपसेन : अध्यक्ष महोदय, अभी हाल ही में आन्ध्र प्रदेश के गुन्टूर जिले में एक हरिजन को मार डाला गया। कर्नाटक के बंगलौर जिले में तीन रोज पहले एक हरिजन महिला को जान से मार दिया गया। इससे पहले तीन और हरिजनों को कर्नाटक में गवर्नमेंट ने जान से मरवा दिया था। माननीय सदस्यों ने इस बारे में ध्यानकर्षण प्रस्तावों के नोटिस दिये हैं, लेकिन आप ने अभी तक उन पर ध्यान नहीं दिया है। मैं श्री साठे की राय से सहमत हूँ कि हम आज छः बजे दी घंटे के लिए बैठ जायें और किसी भी सरकार के अन्तर्गत गरीबों पर, हरिजनों पर या किसी भी जाति पर जो जुल्म हो रहे हैं, उन पर विचार किया जाये। हमारी सरकार उस के लिए तैयार है और हम भी उसके लिए तैयार हैं।

SHRI B. RACHAIAH (Chamaraja Nagar) : We have got the report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1974-75. If time is allotted for a discussion on that, these things could be discussed at length during that debate.

MR. SPEAKER : I am not the authority for that; it is for the Business Advisory Committee to consider that. I invite you to come before that Committee.

32.17 hrs.

PAPERS LAID ON THE TABLE

REVIWE AND ANNUAL REPORT OF BHARAT PUMPS AND COMPRESSORS LTD., NAINI, ALLAHABAD FOR 1976-77

The Minister of Industry (Shri GEORGE FERNANDIES) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 719A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1976-77.

- (2) Annual Report of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1976-77 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1934/78]

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Sir, I have written to you with regard to this item.

MR. SPEAKER : Yes.

SHRI JYOTIRMOY BOSU : Sir, I would like to bring to your notice how the Industry Ministry is functioning. The Annual Report of the Ministry of Industry was sent out of Lok Sabha on the 26th evening and it reached Members on the 27th morning. The size of this report is such that if you are a studious man, you will take two days to go through it. Yesterday, the debate on the Ministry of Industry has started, when the Annual Report was dumped on us on the 27th morning. What is this joke? Is it not a ritual? Are we following the same bureaucratic trickery? We know the trickery. These are all tricks. The Members have no time, have no sources, and cannot read things. The whole parliamentary system is becoming a big joke.

SHRI HARI VISANU KAMATH (Hoshangabad) : A few days ago, I requested you and the Prime Minister to jointly ginger up the Ministries.

MR. SPEAKER : Mr Minister, I do not think, it was proper to give the report only one day earlier and ask the Members to be ready for the discussion.

SHRI GEORGE FERNANDES : Sir, I do appreciate the criticism. There are two points. One is that this report is for the year 1977-78 and the year 1977-78 has yet to end in terms of financial year. Something is wrong with the entire system. The practice has been to produce the report till the eleventh hour so that the up-to-date information is made available. 31st March, 1978 has yet to expire in another three days, and here is the report for the year ending 31st March 1978. Shri Jyotirmoy Bosu has a point and I believe, this is a matter which we will have to consider and you must also consider. This is the basic question.

Secondly, demands for grants of my Ministry were due for consideration four days from now. The demands for grants for the Ministry of Commerce were placed before the demands for grants of the Industry Ministry. Unfortunately, for